

(J.H.C. Sch. 1-7)

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. **Mr. Rajni Kant Pathak, District & Additional Sessions Judge-cum-Special Judge, CBI, Dhanbad**
2. **Mr. Surya Bhushan Ojha, District & Additional Sessions Judge-cum-Special Court, Elected MP & MLA, Chaibasa.**

Subject: - Nomination of Judicial officers for attending two days Refresher Training Programme in Civil Matters with CIS Training for District Judges (R-11), scheduled to be held on 27th - 28th August, 2022.

Ref: This Court's Letter no. 2954 dated 16.08.2022

Sir,

In continuation to this Court's Letter no. 2954 dated 16.08.2022 on the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Training Programme scheduled to be held on 27th -28th August, 2022 in place of 20th -21st August, 2022 at Judicial Academy Jharkhand, Ranchi.

Yours sincerely,

Sd/- **Nikesh Kumar Sinha**

Registrar (Administration)

Memo No. 2999 /Apptt.

Dated, Ranchi, the 18/8/22

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1401/JAJ dated 16.06.2022 and this Court's letter under memo no. 2955 dated 16.08.2022/ the Principal District & Sessions Judges, Dhanbad and Chaibasa/ the Member Secretary, JHALSA/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


18.8.22
Registrar (Administration)

(UHC Sch 1-7)

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2022-23/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Santosh Kumar No. 2, District & Additional Sessions Judge, Daltonganj.
2. Mr. Amresh Kumar, District & Additional Sessions Judge-cum-Special Judge, Anti Corruption Bureau, Daltonganj.

Subject: - Nomination of Judicial officers for attending two days Refresher Training Programme in Civil Matters with CIS Training for District Judges (R-10), scheduled to be held on 20th - 21st August, 2022.

Ref: This Court's Letter no. 2954 dated 16.08.2022 and 2956 dated 16.08.2022.

Sir,

Inviting reference to this Court's letters on the subject noted above, I am directed to inform that the Court has been pleased to direct you to attend only the Training Programme scheduled to be held on 20th - 21st August, 2022 at Judicial Academy Jharkhand, Ranchi.

Yours sincerely,

Sd/- Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 3001/Apptt.

Dated, Ranchi, the 18/8/22

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1401/JAJ dated 16.06.2022 and this Court's letter under memo no. 2957 dated 16.08.2022/ the Principal District & Sessions Judge, Daltonganj/ the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


18.8.22
Registrar (Administration)